

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3152**

**TO BE ANSWERED ON THE 21<sup>ST</sup> MARCH, 2017/ PHALGUNA 30, 1938 (SAKA)**

**FIRE STATIONS**

**3152. SHRIMATI HEMA MALINI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of fire stations in the country, State-wise;**
- (b) whether it is a fact that there is shortage of fire stations in the country and if so, the reasons therefor;**
- (c) whether most of the fire fighters have not been provided uniform and necessary equipments and if so, the reasons therefor;**
- (d) the total number of buildings which are not fire safe and the measures taken thereon;**
- (e) whether there are penalty provisions in case fire safety rules are violated and if so, the details thereof; and**
- (f) the steps taken by the Government to ensure the strict compliance of guidelines related to fire safety measures in all the buildings in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a), (b) & (c): Fire Services have been included as a Municipal function under Article 243 (W) in the XII Schedule of the Constitution of India. It is, therefore, the primarily responsibility of the Municipal Bodies and the State Governments to provide adequate number of Fire Stations. The information on number of fire stations is not maintained centrally.**

**The Ministry of Home Affairs engaged the services of M/s Risk Management Solutions Inc. (RMSI) to carry out Fire and Risk Hazard analysis in the**

country, which inter alia assessed the requirement of Fire Stations in the country. As per the report, the requirement of Fire Stations in the country is given at Annexure-I. The requirement projected in the report is indicative in nature.

The Standing Fire Advisory Council (SFAC) constituted by the Government of India, having representatives of all State Governments, has laid down certain norms for establishment of Fire Stations, Equipment, Manpower and Fire tenders/vehicles etc. SFAC has recommended providing uniform and necessary equipments to each and every fire fighter in the country.

However, these norms recommended by SFAC are advisory in nature and it is upto the State Government to implement these norms as per the available resources.

(d) (e) & (f): This Ministry doesn't centrally maintain such data.

The National Building Code of India, published by Bureau of Indian Standard, covers the detailed guidelines for construction, maintenance and fire safety of the buildings. However, it is a recommendatory document. Guidelines were issued to the States to incorporate the recommendations of National Building Code into their local building bye-laws for fire and life safety. The implementation and enforcement of these Standard Codes and guidelines, besides imposing penalty provision in case of violation of fire safety rules is purely the responsibility of the State/Union Territory Governments.

**Number of Available and Deficiency of Fire Stations in India as per RMSI, Report 2012.**

	State	Number of Operational Fire Stations	Number of Deficient Fire Stations of Urban Area	Number of Deficient Fire Stations in Rural area	Required Number of Fire Stations in India
1.	A & N islands	20	0	6	26
2.	Andhra Pradesh	251	111	220	582
3.	Arunachal Pradesh	13	1	30	44
4.	Assam	110	25	67	202
5.	Bihar	102	82	466	650
6.	Chandigarh	7	4	0	11
7.	Chhattisgarh	33	14	103	150
8.	Dadra and Nagar Haveli	1	1	4	6
9.	Daman and Diu	3	2	0	5
10.	Delhi	53	46	9	108
11.	Goa	15	2	10	27
12.	Gujarat	183	47	164	394
13.	Haryana	82	34	80	196
14.	Himachal Pradesh	25	11	83	119
15.	Jammu and Kashmir	163	27	94	284
16.	Jharkhand	31	12	137	180
17.	Karnataka	182	63	132	377
18.	Kerala	100	57	71	228
19.	Lakshadweep	4	0	5	9
20.	Madhya Pradesh	292	58	163	513
21.	Maharashtra	157	251	666	1074
22.	Manipur	16	11	26	53
23.	Meghalaya	32	2	15	49
24.	Mizoram	12	8	29	49
25.	Nagaland	9	10	29	48
26.	Orrisa	180	25	126	331
27.	Pondicherry	13	4	0	17
28.	Punjab	48	34	93	175
29.	Rajasthan	126	107	641	874
30.	Sikkim	9	1	15	25
31.	Tamil Nadu	303	46	102	451
32.	Tripura	35	3	15	53
33.	Uttar Pradesh	237	117	352	706
34.	Uttarakhand	33	32	52	117
35.	West Bengal	107	67	252	426
	<b>Total</b>	<b>2987</b>	<b>1315</b>	<b>4257</b>	<b>8559</b>